

In the Central Administrative Tribunal, Allahabad Bench

ORDER SHEET

Application No.

of 200

Applicant (s)

cel. 147/04

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Order of the Tribunal
	CCP 147/04
	feen'shu 09-3-05 His. Ar order on 19-4-05 feen'shu 19/4/05 Hon. Mr. AK. Bhatnagar Jm. Hon. Mr. B.C. Chauhan, Am. The learned Counsel for the applicant wants to withdraw this CCP with liberty to file fresh CCP after necessary correction. He is allowed to do so. CCP is accordingly dismissed as withdrawn with liberty to file fresh CCP, if so advised. Sd/- Am. Jm. 8